

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1591

ANSWERED ON:21.08.2012

MISSING APPLICATIONS OF FREEDOM FIGHTERS

Jagannath Dr. M.

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) the number of freedom fighters' applications received through the State Governments misplaced/ missing in the Ministry till date; and

(b) the action taken by the Government in the matter?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (b) : The applications for sanction of samman pension alongwith the supporting documents received through the State Governments / Union Territory Administrations except 168 re-verification reports from Government of Andhra Pradesh which relate to applications for sanction of pension for participation in Hyderabad Liberation Movement, have already been processed and decisions taken on each of the applications were communicated to the applicants. Upto the 31st July, 2012 samman pension/dependent family pension have been sanctioned to 1,71,491 freedom fighters/eligible dependents. Out of pending 168 re-verification reports relating to claims for pension for participation in the Hyderabad Liberation Movement none of the applications for sanction of pension are missing.